

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI**

ORDER

In super-session of earlier orders, the following Committees at Karkardooma Courts, Delhi are hereby re-constituted with immediate effect:-

Sl. No.	Name of the Committee/Branches	Name of Judicial Officers
1	Building Maintenance Committee	1. The Principal District & Sessions Judge, (East)/Chairperson 2. The Principal District & Sessions Judge, (Shahdara)/Member 3. The Principal District & Sessions Judge, (North East)/Member 4. The Administrative Civil Judge, Shahdara/Member 5. The Administrative Civil Judge, North East/Member 6. The Administrative Civil Judge, East/Member Secretary
2	Security Committee	1. The Principal District & Sessions Judge, East/Chairperson 2. The Principal District & Sessions Judge, (Shahdara)/Member 3. The Principal District & Sessions Judge, (North East)/Member 4. Sh. Gajender Singh Nagar, ASI (SC-RC)-02, East/Member 5. The DCP, Shahdara /Member 6. The DCP (Security) 7. The Administrative Civil Judge, Shahdara/Member 8. The Administrative Civil Judge, North East/Member 9. The Administrative Civil Judge, East/Member Secretary 10. The In-Charge, Police Post, KKD Courts, Delhi/Member
3	Chamber Allotment Committee	1. The Principal District & Sessions Judge, (East)/Chairperson 2. The Principal District & Sessions Judge, (Shahdara)/Member 3. The Principal District & Sessions Judge, (North East)/Member 4. The President, Shahdara Bar Association/Member 5. The Hony. Secretary, Shahdara Bar Association/Member 6. The Administrative Civil Judge, Shahdara/Member 7. The Administrative Civil Judge, North East/Member 8. The Administrative Civil Judge, East/Member Secretary
4	Residential Complex Maintenance Committee	1. Sh. Anurag Sain, Spl. Judge CBI (PC Act)/Rouse Avenue Court Complex/Chairperson 2. Ms. Sarabhi Sharma Vats, SCl/RC (East)/Member 3. Sh. Mayank Mittal, ACJ-CCI-ARC, East/Member Secretary 5. Sh. Prayank Nayak, MM-02, Shahdara/Member
5	Estimate Examine & Scrutiny Committee	1. Sh. Rakesh Kumar Rampal, ASI (Spl.PTC), East/Chairperson 2. The Administrative Civil Judge, Shahdara/Member 3. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary
6	To Monitor the work done/progress of the work carried out by the Civil & Electrical PWD at KKD	1. Sh. S.S. Rathi, District Judge, Commercial Court-3, Shahdara/Chairperson 2. The Administrative Civil Judge, North East/Member 3. The Administrative Civil Judge, Shahdara/Member 4. The Administrative Civil Judge, East/Member Secretary


20/7/23

7	Maintenance & Cleanliness Committee	1. Sh. Kishor Kumar, ADJ-04, East/Chairperson 2. Sh. Amitabh Rawat, ASI-3, Shabdara/Member 3. The Administrative Civil Judge, Shabdara/Member 4. The Administrative Civil Judge, North East/Member 5. The Administrative Civil Judge, East/Member Secretary
8	Library Committee	1. Sh. Satvir Singh Lamba, ASI (SC) (POCSO) East/Chairperson 2. Sh. Amitabh Rawat, ASI-3, Shabdara/Member 3. Ms. Mona/Tardi Kerketa, ADJ-01, North-East/Member 4. The Administrative Civil Judge, East/Member Secretary
9	Disaster Management Committee	1. Sh. Tarun Sehrawat, P.O., MACT, Shabdara/Chairperson 2. Ms. Niti Prateja, ASI (SC) (POCSO), Shabdara/Member 3. The Administrative Civil Judge, Shabdara/Member 4. The Administrative Civil Judge, North East/Member 5. The Administrative Civil Judge, East/Member Secretary
10	Environment & Horticulture Committee	1. Sh. Ravinder Singh, ASI (POCSO), East/Chairperson 2. The Administrative Civil Judge, Shabdara/Member 3. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary
11	Lock-Up Committee	1. Sh. Gajender Singh Nagar, ASI (SC-RC)-02, East/Chairperson 2. The Chief Metropolitan Magistrate, East/Member 3. The Chief Metropolitan Magistrate, Shabdara/Member 4. The Chief Metropolitan Magistrate, North East/Member 5. The Administrative Civil Judge, East/Member Secretary
12	Condensation Board	1. Sh. Satvir Singh Lamba, ASI (SC) (POCSO) East/Chairperson 2. The Administrative Civil Judge, Shabdara/Member 3. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary
13	De-stress Centre Committee	1. Sh. Vishal Gogte ASI-02+Special Judge (NDPS) East/ Chairperson 2. The Administrative Civil Judge, Shabdara/Member 3. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary
14	Committee dealing with stock/space & extension/renewal of license/canteen/dispensary	1. Sh. Gajender Singh Nagar, ASI (SC-RC)-02, East/Chairperson 2. The Administrative Civil Judge, Shabdara/Member 3. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary
15	Creche Committee	1. Ms. Deepali Sharma, ASI-04, East/Chairperson 2. Ms. Niti Prateja, ASI-02 (SC-POCSO) Shabdara/Member 3. Ms. Sonika, Metropolitan Magistrate-04, East/Member 4. The Administrative Civil Judge, East/Member Secretary
16	Committee dealing with the matter pertaining to E-tendering for outsourcing of Private Security Guards and Sanitation/Housekeeping work.	1. Mr. Deepali Sharma, ASI-04, East/Chairperson 2. Sh. Arun Sukhija, ASI-03, East/Member 3. Sh. Hasna Anwar, ASI-06/POCSO/East/Member 4. The Administrative Civil Judge, Shabdara/Member 5. The Administrative Civil Judge, North East/Member 6. The Administrative Civil Judge, East/Member Secretary
17	Study Circle	1. The Administrative Civil Judge, Shabdara/Member 2. The Administrative Civil Judge, North East/Member 4. The Administrative Civil Judge, East/Member Secretary

2
2023/07

13. Refreshment/Lunch Committee	<ol style="list-style-type: none"> 1. Sh. Rakesh Kumar Rampuri, ASN(Spl.FTC), East/Chairperson 2. The Chief Metropolitan Magistrate, East/Member 3. The Chief Metropolitan Magistrate, Shahdara/Member 4. The Chief Metropolitan Magistrate, North-East/Member 5. The Administrative Civil Judge, Shahdara/Member 6. The Administrative Civil Judge, North East/Member 7. The Administrative Civil Judge, East/Member Secretary
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Note: The ACJ-cum-CCJ-cum-ARC, shall be the Member Secretary of the Committee in which he is one of the member and all the communication shall be made in his name and under his signature and under the directions of Chairman of the Committee.
The Member Secretary shall further address all the communication to the District & Sessions Judge, East for further action/communication.

(Sanjay Garg-D)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 1644-52 Pr. D&S(East)/KKD/Delhi

Dated 27/02/2023

Copy forwarded for information & necessary action to-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.) incharge all the Branches, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. For uploading on LAYERS.
9. PS to the undersigned.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi